

**REPORTS OF THE COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESOLUTIONS**

EIGHTH SESSION—SECOND LOK SABHA

Fiftieth Report



LOK SABHA SECRETARIAT

NEW DELHI

September, 1959

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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

***FIFTIETH REPORT**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Fiftieth Report.

2. The Committee met on the 8th September, 1959 for—

- (1) Classification and Allocation of time for discussion of the Bills (*vide* Appendix) under Rule 294(1) (b) and 294(1) (c) of the Rules of Procedure respectively.
- (2) Allocation of time for discussion of the motion for concurrence given notice of by Shri Diwan Chand Sharma in regard to Orphanages and Other Charitable Homes (Supervision and Control) Bill by Shri Kailash Bihari Lall (Member of Rajya Sabha) referred to Joint Committee by Rajya Sabha.

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri Ram Krishan Gupta and Jhulan Sinha, who are also the members of the Committee, attended the sitting.

II. Classification and allocation of time to Bills

4. After considering all aspects of the Bills, the Committee placed all the 3 Bills in Category 'B' and allotted time for each of the Bills as shown in Appendix.

III. Allocation of time to the Motion for concurrence

5. The Committee also allotted 2 hours for discussion of the Motion given notice of by Shri Diwan Chand Sharma for concurrence in regard to Orphanages and other Charitable Homes (Supervision and Control) Bill by Shri Kailash Bihari Lall (Member of Rajya Sabha) referred to Joint Committee by Rajya Sabha.

* The following motion was moved by Shri Ram Krishan Gupta and was adopted by the House on the 11th September, 1959 :—

“That this House agrees with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th September, 1959.”

[L.S. Deb., dated the 11th September, 1959.]

IV. Recommendations**6. The Committee recommends—**

- (i) that the classification and allocation of time to Bills by the Committee as shown in Appendix be agreed to by the House; and
- (ii) that the allocation of time for discussion of the motion for concurrence in regard to Orphanages and Other Charitable Homes (Supervision and Control) Bill be agreed to by the House.

NEW DELHI;
The 8th September, 1959.
Bhadra 17, 1881 (Saka).

HUKAM SINGH.

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category allotted	Time allowed by the Committee	Remarks
1	Transport Co-ordination Bill by Shri Jhulan Sinha	58 of 1959	B	1½ hours	✓
2	Industrial Disputes (Amendment) Bill (<i>Amendment of section 3</i>) by Shri Ram Krishan Gupta	44 of 1959	B	2 hours	
3	Co-operative Societies (For Union Territories) Bill by Shri Arjun Singh Bhadauria	55 of 1959	B	1½ hours	